

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE AT CHENNAI**

**O. A. No. 67 of 2024**

Kontham Sangeeth

... Applicant

-Vs-


Telangana Pollution Control Board  
And Others

... Respondents

**REPORT OF THE GREATER WARANGAL MUNICIPAL  
CORPORATION - R3**

<b>S.No.</b>	<b>Date</b>	<b>Description</b>	<b>Pg.No.</b>
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Place: Chennai  
Date: 01.04.2026

  
H. YASMEEN ALI  
Counsel for the 3<sup>rd</sup> Respondent

REPORT SUBMITTED ON BEHALF OF RESPONDENT NO: 3 (GREATER WARANGAL MUNICIPAL CORPORATION) IN ORIGINAL APPLICATION NO: 67 OF 2024 (SZ) BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI.

With reference to the Orders of the Hon'ble National Green Tribunal, Southern Zone, Chennai in Original application No.67 of 2024(Earlier, OA No.762 of 2023 (PB)LP) dated: 12.11.2025, on complaint filed by Mr. Kontham Sangeeth, R/o 22-8-156/1, 2<sup>nd</sup> Doctors colony, Deshaipet, Warangal, the following report on behalf of the Respondent no: 3 (Greater Warangal Municipal Corporation) is herewith submitted for favor of kind perusal,

1). It is to submit that, to comply the directions of Hon'ble NGT, This GWMC has accorded sanction for an amount of Rs. 28.78 Lakhs infavor of the Executive Engineer, Irrigation department, Warangal towards conducting FTL survey and photogrammetry drone (LIDAR ) survey for total 82 nos of tanks in Warangal including Kotā cheruvu (copy of proceedings enclosed). On verification of the preliminary FTL survey of Kota cheruvu, a total of 22 structures were found existing within FTL limits in survey nos. 360, 364, 365 and 366 of Mattewada Revenue village, Warangal. This Corporation has removed the structures and maintaining continuous Vigilance in the locality to prevent recurrence of any unauthorized Constructions. Futher, all the major lakes in Warangal such as Bhadrakali, Waddepalli, Chinna waddepalli, Bandham, Ursu, Kota, Kattamallana cheruvu and other major lakes covered with CCTV survivalance from ICCC at Head office of GWMC under Smart city mission project. (photos of encroachments removal, list of tanks data coverage with CC camaras & ICCC).

2). It is also to submit that, the work of Comprehensive operation and Maintenance of floating trash Collector machine is also taken up from Greater Warangal Municipal Corporation General funds of Rs.26.50 Lakhs to clear hyacinth and other floating waste from lakes in GWMC area and so far cleaning of lakes in Kota cheruvu, Bandham, Ursugutta, Nagula cheruvu, Shayampet etc has been completed and the cleaning works in other lakes are in progress. This Corporation has been taking up special drives for removing solid waste from the inlet drains of Kota Cheruvu in a periodical manner and removing waste from feeder inlet drains of the lake and transporting to dump site located at Rampur. This corporation also provided iron mesh & grill along the inlet drain and in drain respectively to control solid waste entering in to Kota cheruvu. This Corporation has also taken up multilayer plantation works with 8feet tall plants of 1050nos along the South side bund of Kota cheruvu (photographs enclosed).

3). Upon execution and commissioning of 150 KLD FSTP plant at Ammavaripeta recently under Smart city mission project, all the existing 23 nos of desludging private tankers were fitted with GPS devices and the operators were given strict instructions to dispose the collected fecal sludge at FSTP only and not to dispose in any nalas, lakes etc., and the data of these desludging vehicles and the activity is under regular persuasion from ICCC, thereby reducing pollution loads in lakes in GWMC area including Kota cheruvu. (details enclosed for perusal).

4). Apart from the above it is also to submit that, to comply the directions of Hon'ble NGT to reduce the pollution in lakes the works such as "Design, Construction, operation & maintenance of 5MLD & 15MLD STPs (Sewerage Treatment Plant) at Ursugutta and Pragathinagar were taken up with Rs. 62.00 Crores under Smart city mission and completed the works by the agency M/s Ramky Infra Projects Pvt. Ltd. Treatment of Sewerage, operation & maintenance works of plants in progress to protect Rangasamudram cheruvu at Ursugutta and Bandham cheruvu at Pragathinagar areas (details enclosed for kind perusal).

5). Regarding permanent measures to reduce pollution load in Kota Cheruvu and remaining other lakes in GWMC limits taken up the works of "1). Selection of Consultants for Preparation of Comprehensive Improvement Plans for Under Ground Drainage, Storm Water Drainage and Water Supply Systems, Rejuvenation of water bodies, Aquifer Management Plan, and Design of Blue - Green Infrastructure for GWMC and 2). Detailed project Reports for identified/ prioritized projects of UGD, Storm water Drainage and Water supply systems, Rejuvenation of Water bodies, Aquifer Management plan and Design of Blue - Green Infrastructure including Underground Ducts for services like power, telecom, cable, internet etc, duly considering Comprehensive plans and available information in GWMC and other concerned departments".

The work "Selection of Consultants for Preparation of Comprehensive Improvement Plans for Under Ground Drainage, Storm Water Drainage and Water Supply Systems, Rejuvenation of water bodies, Aquifer Management Plan, and Design of Blue - Green Infrastructure for GWMC" was allotted to M/s Shubh Consultants & Technocrats LLP agency and the other work "Detailed project Reports for identified/ prioritized projects of UGD, Storm water Drainage and Water supply systems, Rejuvenation of Water bodies, Aquifer Management plan and Design of Blue - Green Infrastructure including Underground Ducts for services like power, telecom, cable, internet etc, duly considering Comprehensive plans and available information in GWMC & other departments" was allotted to M/s NK Buildkon Pvt Ltd agency.

Further in this regard the agency for Preparation of Comprehensive Plans for UGD and

other Infrastructure works i.e, M/s Shubh Consultants & Technocrats LLP on priority taken up Survey work, Zoning and proposals on required capacities of Sewer pipelines, STPs and infrastructure for Comprehensive Under Ground Drainage system in entire GWMC area including the catchment area of Kota Cheruvu and submitted preliminary Estimate project cost for Rs. 4170.00 Crores. Accordingly, the Government of Telangana have accorded in Principle Administrative sanction for an amount of Rs: 4170.00 Crores vide G.O. Rt. No. 573, of MA & UD department, dated: 17.11.2024 for Comprehensive Plan for UGD Scheme in Greater Warangal Municipal Corporation (Copy of the G.O is enclosed), which includes the catchment area of Kota cheruvu also.

The other consultant for Detailed Project Reports for identified/ prioritized projects of UGD and other Infrastructure works i.e., M/s NK Buildcon Pvt Ltd has taken up preparation of the Detailed Project Report for this UGD Scheme. The DPR including detailed designs, drawings and estimates for 6 nos of Zones under Phase - I for a total project cost of Rs: 4,170.00 Crores including Land acquisition cost and also for 3 nos of Zones under Phase - II for a total project cost of Rs: 1,087.20 Crores including Land acquisition cost, totaling to Rs: 5,257.20 Crores proposals submitted to the Engineer-In-Chief, Public Health Department for further process of technical approval and tendering.

Recently, in this regard the Engineering in Chief, (PH) Department, Hyderabad addressed a letter to the Government requesting to Accord Revised Administrative sanction for the work of " Comprehensive Under Ground Drainage (UGD) scheme in GWMC" with an amount of Rs: 5482.08Cr with Phase 1 costing Rs: 1198.28Cr with HUDCO loan assistance and also permission to invite tenders for Phase 1 proposals i.e., " UGD scheme including construction of STPs, sewer network and House Sewer Connections in Zone-1, Zone-4 and Zone-6 in Phase - I" with Rs: 1198.28Cr( Copy of Letter is enclosed for perusal).

Hence, this report is submitted for kind perusal of the Hon'ble National Green Tribunal.

  
Commissioner,  
Greater Warangal Municipal Corporation.

**GOVERNMENT OF TELANGANA  
PUBLIC HEALTH AND MUNICIPAL ENGINEERING DEPARTMENT**

Lr No.4170/T1/GWMC/UGD/2025-26,

Dt:22-12-2025

From  
S. Bhaskar Reddy,  
M.Tech., M.B.A.,  
Engineer-in-Chief (FAC),  
Public Health,  
AC Guards, Hyderabad.

To  
The Secretary to the Government,  
Municipal Administration Dept.,  
Telangana Secretariat  
Hyderabad.

Madam,

Sub: MA Dept - PHMED - Comprehensive Underground Drainage (UGD) Scheme in Greater Warangal Municipal Corporation (GWMC) in Phased Manner - UGD scheme including construction of STPs, sewer network and House Sewer Connections in Zone-1 ( N-2 sub-catchment), Zone-4 and Zone-6 in Phase-I with HUDCO Loan Assistance under LS Contract System with Hybrid Annuity Model (HAM) - Administrative Sanction and permission to invite tenders pending administrative sanction, HUDCO Loan Approval and Land Acquisition and shifting of utilities etc - Requested - Reg.

- Ref: 1) G.O.Rt.No. 573, MA&UD (ENGG.2) Dept., Dt: 17-11-2024  
2) Lr. No. GWMC/UGD/06/2025, Dt: 02-08-2025 of the Commissioner, GWMC received on 05-08-2025  
3) T/o Lr. No. 4170/GWMC/UGD/2025-26, Dt: 07-08-2025 addressed to the Government.  
4) T/o Lr. No. 4170/GWMC/UGD/2025-26, Dt: 01-09-2025 addressed to the Government.  
5) Review meeting held on dt. 02-12-2025 by the Secretary, MA Department.  
6) Discussions held with the Commissioner, GWMC on dated 02-12-2025.  
7) T/o Lr. No. 4170/GWMC/UGD/2025-26, Dt: 02-12-2025 addressed to the Government.  
8) Govt. Memo No. 21262/UBS/2025, MA (UBS) Dept., Dt: 05-12-2025  
9) Review meeting held on dt. 11-12-2025 by the Hon'ble District Incharge Minister, Warangal District in the Secretariat.  
10) Lr. No. GWMC/UGD/06/2025-26, Dt: 20-12-2025 of the Commissioner, GWMC

\* \* \* \* \*

It is to submit that the Government have accorded in principle administrative sanction for providing comprehensive underground drainage(UGD) scheme in Greater Warangal Municipal Corporation (GWMC) vide reference 1<sup>st</sup> cited as per the preliminary estimates.

Subsequently, DPR was prepared for providing comprehensive UGD in GWMC for an amount of Rs. 5257.20 Cr. duly dividing GWMC into 9 catchments/drainage basins in which the Zone 2 is divided into 3 sub-catchments (i.e. 2A, 2A Fort Area & 2B) and Zone 9 is divided into 2 sub-catchments (i.e. 9A & 9B). The proposals were submitted to the Government for taking up UGD in GWMC in two phases (Phase-1 with Rs.4170.00 Cr and Phase-2 with 1087.20 Cr) vide reference 3<sup>rd</sup> cited. Subsequently, UGD in GWMC was proposed to be taken up in phased manner in four (4) phases initially under Head of Account "Assistance to Warangal Municipal Corporation 2217-80-191-25-SH(90)-310-312" and subsequently under Urban Challenge Fund (UCF) as per the criteria to be set forth in the guidelines of GOI as per the instructions given during the review meeting by the Secretary, MA department and accordingly the proposals were submitted to the Government vide reference 4<sup>th</sup> cited.

Subsequently, the Secretary to the Govt., Municipal Administration Department conducted review meeting on 01-12-2025 and issued instructions to submit the revised proposals for taking up Comprehensive UGD scheme in GWMC, Warangal in phased manner and initially Phase-1 with Rs.1000 Crores covering areas with dense population in GWMC with the loan to be availed from HUDCO and to take up the works in other areas subsequently in phased manner. Accordingly, discussions were held with the Commissioner, GWMC on dated 02-12-2025 and the revised proposals were prepared to be taken up in phased manner duly proposing Phase-I works in Package-I. The proposals of Phase-1 were prepared for providing UGD in Zone-1, Zone-5, Zone-6 and Zone-8 with Rs.1000 Crores with HUDCO loan assistance duly keeping in view of the areas with existing STPs and where there are clear sites for STPs and submitted for approval of the Government.

In this regard it is to submit that a review meeting was conducted on 11-12-2025 by the Hon'ble District In-charge Minister, Warangal District in his chambers with the Secretary to the Government, Municipal Administration Department and the Commissioner, GWMC, the Superintending Engineer (GWMC) and other officials on the Phase-I proposals of Comprehensive UGD scheme in GWMC which were submitted to the Govt for required approvals vide reference 6<sup>th</sup> cited. In the meeting, instructions were given to prepare and take up the Phase-1 proposals in certain areas having dense

Population with LS Contract System under Hybrid Annuity Model (HAM) (with 60% Upfront payment and 40% Deferred payment in 5 Annuities) with the loan to be availed from HUDCO.

Accordingly, the Commissioner, GWMC vide reference 10<sup>th</sup> cited, has prepared and submitted the revised proposals to provide Underground Drainage initially in certain areas having dense population viz; Zone-4 and Zone-6 and one sub-catchment of Zone-1 (i.e, N2) in GWMC in Phase-1 with Rs.1000.00 Crores under Hybrid Annuity Model (HAM) (with 60% Upfront payment and 40% Deferred payment in 5 Annuities) with the loan to be availed from HUDCO with the method of financing as shown in the following table under LS contract system and to take up the works in other areas subsequently in phased manner as detailed below. The project cost of Phase-I proposals including Land Acquisition, O&M for 5 Years, Annuity Payments and GST on Interest Component of Annuity Payments is arrived as Rs.1198.28 Crores. 60% of capital cost as Upfront payment is proposed to be met with the loan to be availed from HUDCO and 40% of deferred capital cost payment after construction including interest and GST in Five (5) Annuities, Land Acquisition and O&M for 5 Years from State Funds, under Head of Account "Assistance to Warangal Municipal Corporation 2217-80-191-25-SH(90)-310-312"). The project cost of comprehensive UGD in entire GWMC is arrived as Rs.5482.08Cr including Land Acquisition, O&M for 5 Years, Annuity Payments and GST on Interest Component of Annuity Payments of phase-1 proposals.

**The details of project cost of Phase-1 works(Zone-4 and Zone-6 and Zone-1 (N2 sub-catchment):**

(Rs.in Crores)

Sl. No.	Name of the work	Capital Cost of Phase-1 (excl. Annuity Costing)	5 Yrs O&M Cost (State Share)	LA (State Share)	Total Project Cost with LA and O&M (excl. Annuity)	Annuity Cost	Total Project Cost with LA and O&M (incl. Annuity)
1	UGD scheme including sewer network, construction of STPs and House Sewer Connections in Zone-1 ( N-2 sub-catchment), Zone-4 and Zone-6 in Phase-I	920.00	65.00	15.00	1000.00	198.28	1198.28

## Proposed Method of financing for Phase-I:

(Rs.in Crores)

S. No.	Total estimate amount of Phase-1 proposals	HUDCO Loan (60% of capital cost as upfront payment)	State Share					
			40% capital cost as Deferred payment	Interest during construction +GST	Interest after construction + GST	O&M	LA	Total
1	1198.28	552.00	368.00	43.42	154.86	65.00	15.00	646.28

## The details of project cost of Comprehensive UGD in GWMC:

(Rs.in Crores)

S. No.	Name of the work	Project cost of Phase-1 under HAM			Project cost of Balance Areas in remaining phases without HAM	Total Estimate Amount
		Basic cost	Interest & GST on deferred payment	Total		
1	Comprehensive UGD scheme in GWMC	1000.00	198.28	1198.28	4283.80	5482.08

Further, the tenders of Phase-I works are proposed to be invited under LS contract system through Hybrid Annuity Model (HAM) by the Commissioner, GWMC with following details (Calculations given in Annexure I);

- Capital Cost : Rs. 920.00 crores (including Taxes and Provisions)
- O&M Cost (5 Years) : Rs. 65.00 crores
- Land Acquisition cost : Rs. 15.00 crores
- Total Project Cost : Rs. 1000.00 crores (incl. O&M for 5 Years and LA)
- Total Project Cost (HAM) : Rs. 1198.28 crores (including Land Acquisition, interest during construction with GST, O&M for 5 Years, and Annuity payments in Five (5) Annuities for deferred capital cost with interest and GST)

**Proposed Hybrid Annuity Model (HAM) Conditions**

- Upfront : 60% of Capital Cost of Project (Rs.552.00 Cr)
- Concessionaire share : Balance 40% of Capital Cost of Project (Rs.368.00 Cr)
- Period of completion : 24 Months
- Defect Liability Period: 60 Months
- O&M Period : 5 years (after construction period of 2 years)
- Payback period : 5 yrs after achieving Commercial Operation Date(COD)
- First Annuity payment : Six (6) months after achieving COD
- Payment Installment : Annually in 5 annuities
- Interest Rate : +10.00% (SBI Base Rate as on 15-09-2025)  
(During & After Construction)

- Source of funding
- Upfront Payment : HUDCO Loan
- Annuity Payments : GoTS (5 Annual Installments)
- Operation & Maintenance : GoTS
- Land Acquisition : GoTS

In view of the above, the Government is requested to:

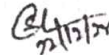
1. Accord Revised Administrative Sanction for the work of "Comprehensive UGD scheme in GWMC" with an amount of Rs.5482.08Cr with Phase 1 costing Rs.1198.28 Cr. with HUDCO loan assistance as against the initial sanction of Rs.4170.00Cr and to take up the works in phased manner through PH&ME Department.
2. Accord permission to invite tenders for Phase-1 proposals i.e, "UGD scheme including construction of STPs, sewer network and House Sewer Connections in Zone-1 (N-2 sub-catchment), Zone-4 and Zone-6 in Phase-I" with Rs.1198.28 Crores (including Land Acquisition, interest during construction including GST, O&M for 5 Years, and Annuity payments in Five (5) Annuities for deferred capital cost with interest and GST) under Hybrid Annuity Model with 60% upfront payment and 40% deferred payment in anticipation of approval of Revised Administrative Sanction.
3. Issue directions to the VC&MD, TUFIDC to make necessary provisions in the budget to meet the expenditure under suitable Head of Account of TUFIDC towards the work mentioned at S.No. 2.

Yours faithfully,  
Sd/-  
Engineer-in-Chief (PH) (FAC)

Copy submitted to the C&DMA, Hyderabad for favour of information.  
Copy to the Commissioner, GWMC, Warangal for favour of information.  
Copy to the VC &MD, TUFIDC for favour of information

// ATTESTED //

  
Executive Engineer (PH)



General Abstract

Name of the Work: UGD scheme including construction of STPs, sewer network and House Sewer Connections in Zone-1 ( N-2 sub-catchment), Zone-4 and Zone-6 in Phase-I

S. No.	Description		Amount (Rs. in Cr.)
	Zone -1(N-2 sub-catchment)		
1	Road Cutting and Restoration		6.45
2	Sewer Line, Manhole, Inspection Chamber etc.	46.477 km	35.39
3	House Sewer Connections	5416 No	3.89
4	Construction of Sewage Treatment Plant (STP)	1No (5 MLD)	10.88
5	Construction of Main Pumping Station (MPS) at STP	1 No.	2.13
6	Construction of Stabilization Tank	2 No.	0.48
7	Truck Mounted De-sludging /sewer suction machine	1 Nos	0.33
8	Cost of Solar Panel & Electrical Works at STP		1.51
	<b>Sub Total A - Zone -1(N-2 sub-catchment)</b>		<b>61.06</b>
	Zone -4		
9	Road Cutting and Restoration		70.89
10	Sewer Line, Manhole, Inspection Chamber etc.	335.47 km	237.41
11	House Sewer Connections	37774 nos	27.10
12	Construction of Sewage Treatment Plant (STP)	1 (24)	40.40
13	Construction of Main Pumping Station (MPS) at STP	1 No.	4.99
14	Construction of Sewer Pumping Station (SPS) with Pumping main	1 No.	1.76
15	Construction of Stabilization Tank	2 No.	0.40
16	Truck Mounted De-sludging /sewer suction machine	1 Nos	0.33
17	Cost of Solar Panel & Electrical Works at STP		3.98
	<b>Sub Total B - Zone -4</b>		<b>387.26</b>

Description		Amount (Rs. in Cr.)
Zone -6		
18	Road Cutting and Restoration	38.68
19	Sewer Line, Manhole, Inspection Chamber etc.	159.95 km 138.69
20	House Sewer Connections	13656 nos 9.80
21	Construction of Sewer Pumping Station (SPS) with Pumping main	1 No. 1.97
22	Truck Mounted De-sludging /sewer suction machine	1 Nos 0.33
23	Cost of Solar Panel & Electrical Works at STP	3.09
Sub Total C - Zone -6		192.56
Sub Total (A+B+C)		640.88
L.S Provisions		
24	Provisions towards Seigniorage Charges	2.00% 12.82
25	Provision towards DMFT and SMET @	32.00% 4.10
26	Permit Fee (80% on Seigniorage Charges)	80.00% 10.26
27	Provision Labour Cess @	1.00% 6.41
28	Provision towards NAC @	0.10% 0.64
29	Provision towards Power feeder main for STP & WW	2.00% 12.82
30	Provision towards GST @	18.00% 129.59
31	Provision towards Physical contingencies etc.	5.00% 32.04
32	Provision towards Consultancy charges for Preparation of DPRs including GST@18%	0.34% 2.18
33	Provision towards TPQC	0.25% 1.60
34	Provision towards Price Variation	5.00% 32.04
35	Provision towards payment for other departments and other unforeseen/miscellaneous items	L.S. 34.62
Sub Total - LS Provisions		279.12
Sub Total CAPEX		920.00

S. No.	Description	Amount (Rs. in Cr.)
36	Operation and Maintenance Cost for 5 years for Zone -1(N-2 sub-catchment), Zone-4 & Zone-6	65.00
37	Provision for Land Acquisition - Zone -1(N-2 sub-catchment), Zone-4 & Zone-6	15.00
	<b>Total (CAPEX + O&amp;M + LA)</b>	<b>1,000.00</b>
38	Provision towards Hybrid Annuity Costs including GST on Interest Component of Annuity Payments	198.28
	<b>Grand Total (CAPEX + O&amp;M + LA) including Annuity Costs</b>	<b>1,198.28</b>

Sd/-  
Engineer-in-Chief (PH) (FAC)

//ATTESTED//

*[Signature]*  
Executive Engineer (PH)

*[Signature]*  
22/12/21

**GREATER WARANGAL MUNICIPAL CORPORATION**ENGEL-RandM0REP(OTH)/2/2025-AE3 E HOF,Date : 23 - 07 - 2025**WORK ORDER**

Sub: Greater Warangal Municipal Corporation – Electrical Branch - For the Work of –  
**Repairs and replacement to 1 no. floating trash collector machine and comprehensive operation and maintenance of 1 no. floating trash collector machine for the period of (6) months for urban lakes in GWMC limits. -Work Order - Issued.**

- Ref: - 1) This office Tender Notice No. 03/EE-IV/GWMC/CTN-09/e-proc/ 2025-26,  
Dated : 04-07-2025. Tender Id.611626.  
2) Tender of **Sri V. Narsimha, Contractor.**  
3) Letter of Acceptance.

\*\*\*\*\*

**Sri V. Narsimha, Contractor** is hereby informed the work of Repairs and replacement to 1 no. floating trash collector machine and comprehensive operation and maintenance of 1 no. floating trash collector machine for the period of (6) months for urban lakes in GWMC limits. is hereby accepted at 9.90% Less than the estimate contract value. The tender contract value is Rs.20,10,772.51 (Rupees Twenty lakhs ten thousand seven hundred and seventy two and Fifty one Paisa Only).

Therefore, you are requested to start the work as per the directions of the Concerned Engineer-in-charge and as per terms and conditions of the agreement.



**Executive Engineer  
Greater Warangal Municipal Corporation**

**RM**  
23/07/2025

**To,  
Sri V. Narsimha, Contractor.**  
Copy to the Dy.Executive Engineer, GWMC for necessary action.  
Copy to the Assistant Engineer, GWMC for necessary action.



### తెలంగాణ తేలంగానా TELANGANA

Tran Id: 250728113856737192  
 Date: 28 JUL 2025, 11:41 AM  
 Purchased By:  
 V. NARSIMHA  
 S/o BALAJIAH  
 R/o SAMPATHRAOPALLY  
 For Whom  
 \*\* SELF \*\*


A.B.No.....<sup>03</sup>..... Date <sup>28/7/25</sup>

A. SUSMITHA  
 LICENSED STAMP VENDOR  
 Lic. No. 21/11/19/2011  
 Ren.No. 21/11/01/2023  
 H NO 1-8-610, MAYURI

COMPLEX BALASAMUDRAM  
 ENGBSIBS MURRAYA CHITTOOR AE3 E HOF  
 MALL HANAMKONDA  
 Ph 9849385605

- |    |                              |                                                                                                                                                                                                                        |
|----|------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1  | Name of the Work             | : Repairs and replacement to 1 no. floating trash collector machine and comprehensive operation and maintenance of 1 no. floating trash collector machine for the period of (6) months for urban lakes in GWMC limits. |
| 2. | Amount of Estimate           | : Rs.26,50,000-00                                                                                                                                                                                                      |
| 3. | Estimate Contract Value      | : Rs.22,31,712-00                                                                                                                                                                                                      |
| 4. | Tender Contract Value        | : Rs.20,10,773-00@9.90% less on ECV)                                                                                                                                                                                   |
| 5. | Tender Saving Amount         | : Rs.2,20,939.00                                                                                                                                                                                                       |
| 6. | Admin. Sanction No & Date    | : ENGEL-R&M0REP(OTH)/2/2025-AE3 E HOF, Date:14.01.2025.                                                                                                                                                                |
| 7. | Technical Sanction No & Date | : EE/DB.No./01/2025, Dated:07-03-2025.                                                                                                                                                                                 |
| 8. | Funds                        | : General Funds                                                                                                                                                                                                        |
| 9. | Tender Notice & Date         | : 03/EE-IV/GWMC/CTN-09/e-proc/2025-26, Dt:04.07.2025.                                                                                                                                                                  |
| 10 | Name of the Contractor       | : Sri V Narsimha                                                                                                                                                                                                       |
| 11 | EMD                          | : Rs 33476 of 15% EMD Paid Through Gwmc 20001600<br>of 281725, Rs 22317 of 15% EMD paid online.                                                                                                                        |
| 12 | Authority of Acceptance      | : The Commissioner, GWMC                                                                                                                                                                                               |
| 13 | Period of Completion         | : (6) months.                                                                                                                                                                                                          |

V. Narsimha  
 Tenderer

  
 Executive Engineer  
 Greater Warangal Municipal Corporation

# GREATER WARANGAL SMART CITY CORPORATION LTD

(Forwarding Slip to accompany the Lump Sum Agreement)

AGREEMENT BOND GWSCCL/01/2021-22 DATED: 01-04-2021

Name of Work: Setting up of Faecal Sludge and Septage Treatment Plant (FSTP) of 150 KLD Capacity in Warangal on the basis of Design, Engineering, Construction, Supply, Installation, Testing, Erection & Commissioning and thereafter operate & Maintain the FSTP for Nine Years and Six Months.

Estimated Amount Rs. 12.00 Cr

1.	Estimate amount sanctioned in Original Estimate No.	: Administratively sanctioned by the SPV, GWSCCL vide 10 <sup>th</sup> & 12 <sup>th</sup> Board Meeting, Dated:- 25-04-2018 & 16-10-2019 and MD&CEO, GWSCCL vide Proc. No. GWSCCL/10/2019- TO GWSCCL Dated: 30-11-2019.
2.	Name of the Contractor and Address	: M/s. Meliorate Engineers Pvt. Ltd., in Consortium with Trident Technical Resource Private Limited.
3.	Original or Supplemental	: Original
4.	Original Agreement No. & Date	: <u>GWSCCL/01/2021-22, Dt: 01-04-2021</u>
5.	Approximate value of work to be done under the Agreement written understanding	: <b>Rs. 6,81,59,000</b> /- excluding GST
6.	If this is supplemental approximate value of work to be done under original Agreement/ written understanding	:
7.	If RFP/Tenders have been called for is the Lowest	: Tenders have been called for and lowest Tender was accepted by the Minutes of 9 <sup>th</sup> Tender-Cum-Evaluation Committee, GWSCCL is held on Dt:-04-02-2021 and MD&CEO, GWSCCL LoA approval, Dt:- 09-02-2021
8.	Have the Contractor signed the copy of APDSS and its addenda volumes brought upto date	: Yes
9.	If date furnished for all the items of work noted in the scheme	: Yes
10.	Total No. of Tenders received	: 06
11.	Time allowed in the Tender Notice for submission of tenders	: From 05-10-2020 to 26-10-2020 i.e., 21 Days
12.	Period of Completion	: 06 Months + O & M for 9.5 Years

Contractor

*[Handwritten Signature]*



*[Handwritten Signature]*

MD & CEO, GWSCCL

*[Handwritten Signature]*

*[Handwritten Signature]*  
17/4/21

## GREATER WARANGAL SMART CITY CORPORATION LTD

(Forwarding Slip to accompany the Lump Sum Agreement)

AGREEMENT BOND GWSCCL/02/2020-21 DATED: 01/06/2020

Name of Work: *Construction of Sewage Treatment Plants at 3 Locations i.e. 100 MLD STP at Reddypuram, 15 MLD STP at Pragati Nagarand & 5 MLD STP at Ursu Gutta under Single Package in GWMC- under Smart City Development Funds.*

Estimated Amount Rs. 200 Cr

1.	Estimate amount sanctioned in Original Estimate No.	:	Administratively sanctioned by the SPV, GWSCCL vide 11 <sup>th</sup> Board Meeting, Dated:- 03-10-2018 and MD&CEO, GWSCCL vide Proc. No. GWSCCL/WGL/CEO/24/2019 Dated: 16-02-2019. Technical Sanction by ENC(PH) R.No.03/2019-20 dated 08-05-2019
2.	Name of the Contractor and Address	:	M/s. Ramky Infrastructure Ltd.
3.	Original or Supplemental	:	Original
4.	Original Agreement No. & Date	:	<u>GWSCCL/AB/02/2020-21 dt:01/06/2020</u>
5.	Approximate value of work to be done under the Agreement written understanding	:	Rs. 171,04,08,930/- ECV Rs. 177,71,14,878.27/- TCV@3.9% Excess over the ECV
6.	If this is supplemental approximate value of work to be done under original Agreement/ written understanding	:	
7.	If Tenders have been called for is the Lowest	:	Tenders have been called for and lowest Tender at (+) 3.9% Excess over the Estimated Contract Value was accepted by the Minutes of 4 <sup>th</sup> Tender-Cum-Evaluation Committee, GWSCCL is held on Dt:-30-10-2019 and MD&CEO, GWSCCL, Dt:- 07-12-2019.
8.	Have the Contractor signed the copy of APDSS and its addenda volumes brought upto date	:	Yes
9.	If date furnished for all the items of work noted in the scheme	:	Yes
10.	Are the rates in Agreement written understanding with the estimate rates or of Schedule of rates, whichever is less and are the lump sum provision sufficient or likely to be exceeded	:	Accepted at (+) 3.9% Excess than the Estimated Contract Value.
11.	Total No. of Tenders received	:	02
12.	Time allowed in the Tender Notice for submission of tenders	:	From 11-06-2019 to 13-08-2019 i.e., 62 Days
13.	Period of Completion	:	18 Months

Contractor



000001

MD &amp; CEO, GWSCCL

*Pamula*  
01/06/2020

GOVERNMENT OF TELANGANA  
ABSTRACT

MA&UD Dept. - PH&ME - GWMC - Taking up Comprehensive plan for UGD scheme in GWMC, Warangal - Administrative Sanction "In principle approval" for an amount of Rs. 4170 Crores - Accorded - Orders - Issued.

MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT (ENGG.2) DEPARTMENT

G.O.Rt.No.573

Dated:17.11.2024

Read the following:

1. From the Engineer-in-Chief, Public Health, Lr. No.1/T1/ GWMC/ UGD /2024-25, dated:17.11.2024 along with Lr.No.Engg/UGD/ 33/09/2024, dt.17.11.2024 of Commissioner, GWMC, Warangal.
2. From Spl. Secretary to C.M., Note Rc.No.211/Spl.SCM/2024,dt: 17.11.2024

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**ORDER:**

In the reference 1<sup>st</sup> read above, the Engineer-in-Chief, Public Health, Hyderabad has stated that the Commissioner, Greater Warangal Municipal Corporation, Warangal in his letter dt.17.11.2024 has submitted the proposals for taking up Comprehensive Underground Drainage (UGD) scheme in GWMC for an amount of Rs.4170.00 Crores as per the preliminary estimate submitted by the consultant M/s. Shubh Consultants & Technocrats LLP for according 'In Principle' approval.

2. The Commissioner, GWMC has also informed that Hon'ble Chief Minister, Telangana, during the review meeting held on 29.06.2024 at IDOC, Hanamkonda, has instructed to get the DPR prepared for various infrastructure works in GWMC and accordingly the Request for Proposals (RFP) was invited for preparation of comprehensive proposals in two parts for taking up various infrastructure projects in GWMC as detailed below.

1) Part 1: Comprehensive Master Plans for the following infrastructure works:

- (a) Under Ground Drainage
- (b) Storm Water Drainage
- (c) Water Supply Systems
- (d) Rejuvenation of water bodies
- (e) Aquifer Management Plan
- (f) Design of Blue-Green Infrastructure
- (g) Underground Ducts for services like power, telecom, cable, internet etc.

2) Part 2: Detailed Project Reports for identified/ prioritized projects in the above said infrastructure works.

3. The Commissioner, GWMC, Warangal has further stated that the consultant M/s. Shubh Consultants & Technocrats LLP have submitted initially the preliminary estimates for taking up Comprehensive Underground Drainage scheme in GWMC in 3 phases for Rs.4170.00 Crores with SoR 2024-25. The phase-wise details are as follows:-

Phase-1: Rs. 3087.00 Cr

Phase-2: Rs. 597.00 Cr.

Phase-3: Rs. 486.00 Cr.

**Total: Rs. 4170.00 Cr.**

(P.T.O)

::2::

4. Further, the Commissioner, GWMC, Warangal has stated that the preliminary estimate now submitted is part of the comprehensive plan for UGD under part-1 of RFP and Detailed Project Report (DPR) including detailed designs and estimates will be prepared under part 2 of the RFP. The consultant for part 2 for preparing the Detailed Project Report (DPR) including detailed designs and estimates is being finalized and the preparation of the DPR will take at least three months.

5. Hence, the Engineer-in-Chief, Public Health, Hyderabad has requested the Government to accord "In principle approval" for an amount of Rs.4170.00 crores for taking up Comprehensive UGD scheme in GWMC in 3 phases.

6. After careful examination of the proposal, Government hereby accord Administrative Sanction "In principal approval" for an amount of Rs.4170 Crores (Rupees Four thousand one hundred seventy crores only) for taking up Comprehensive plan for UGD scheme in GWMC, Warangal.

7. The Engineer-in-Chief, Public Health, Hyderabad/Director of Municipal Administration, Hyderabad/Commissioner, GWMC, Warangal shall take necessary further action accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

M. DANA KISHORE  
PRINCIPAL SECRETARY TO GOVERNMENT

To

The Engineer-in-Chief, Public Health, Hyderabad.

The Commissioner & Director of Municipal Administration, Hyderabad.

The Commissioner GWMC, Warangal.

Copy to:

OSD to Special Secretary to Hon'ble C.M.,

OSD to Principal Secretary to Government, MA&UD Department.

The Finance (DCM) Department.

SF/SC.

//FORWARDED :: BY ORDER//

  
SECTION OFFICER



① - BEFORE



① - AFTER

GPS Map Camera




Warangal, Telangana, India  
2h4w+xc6, Mulugu Rd, Warangal, Telangana 506006,  
India  
Lat 18.007539° Long 79.59613°  
16/07/2025 12:49 PM GMT +05:30



② - BEFORE



 GPS Map Camera



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Lat 18.00764° Long 79.596141°  
16/07/2025 12:47 PM GMT +05:30

② - AFTER



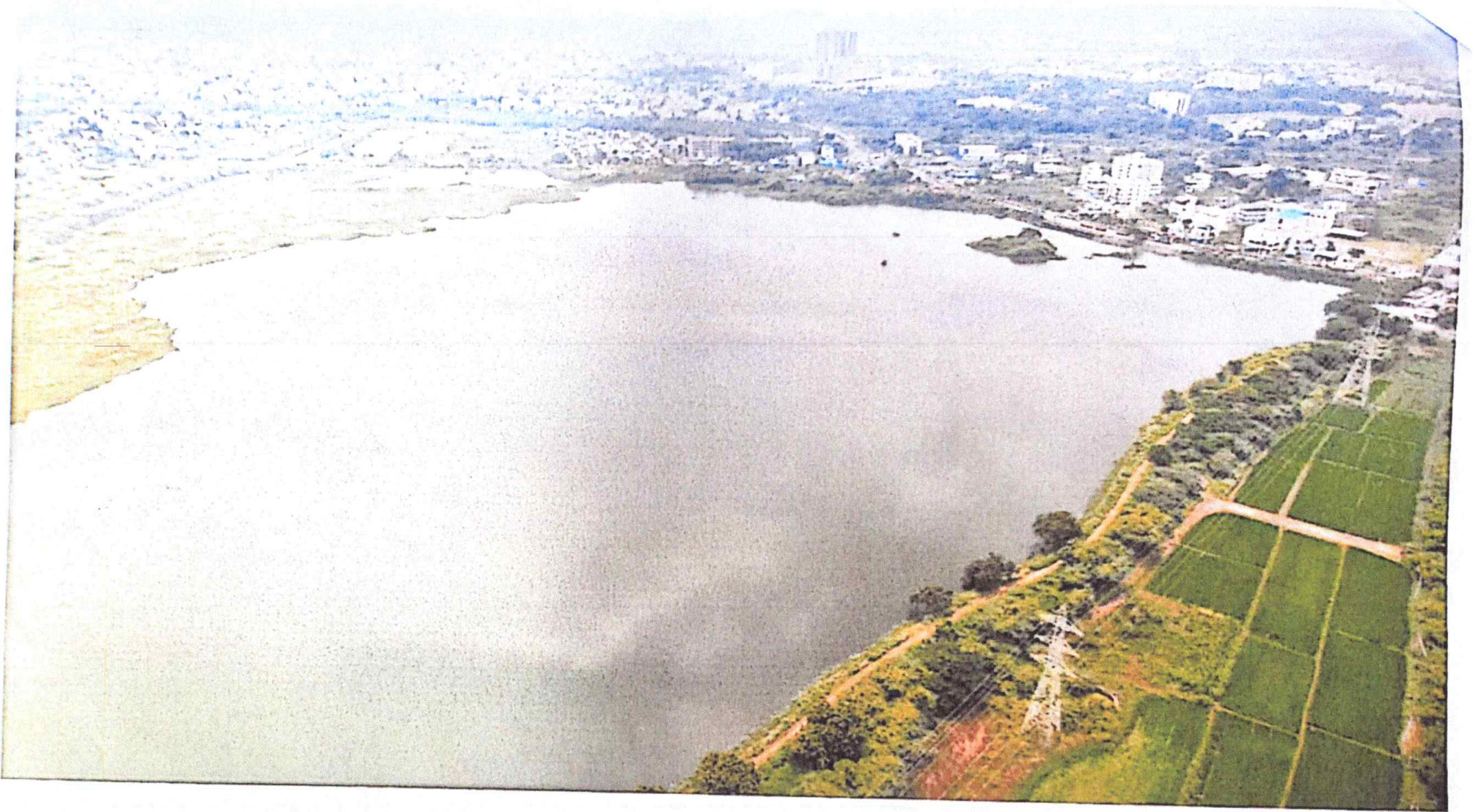
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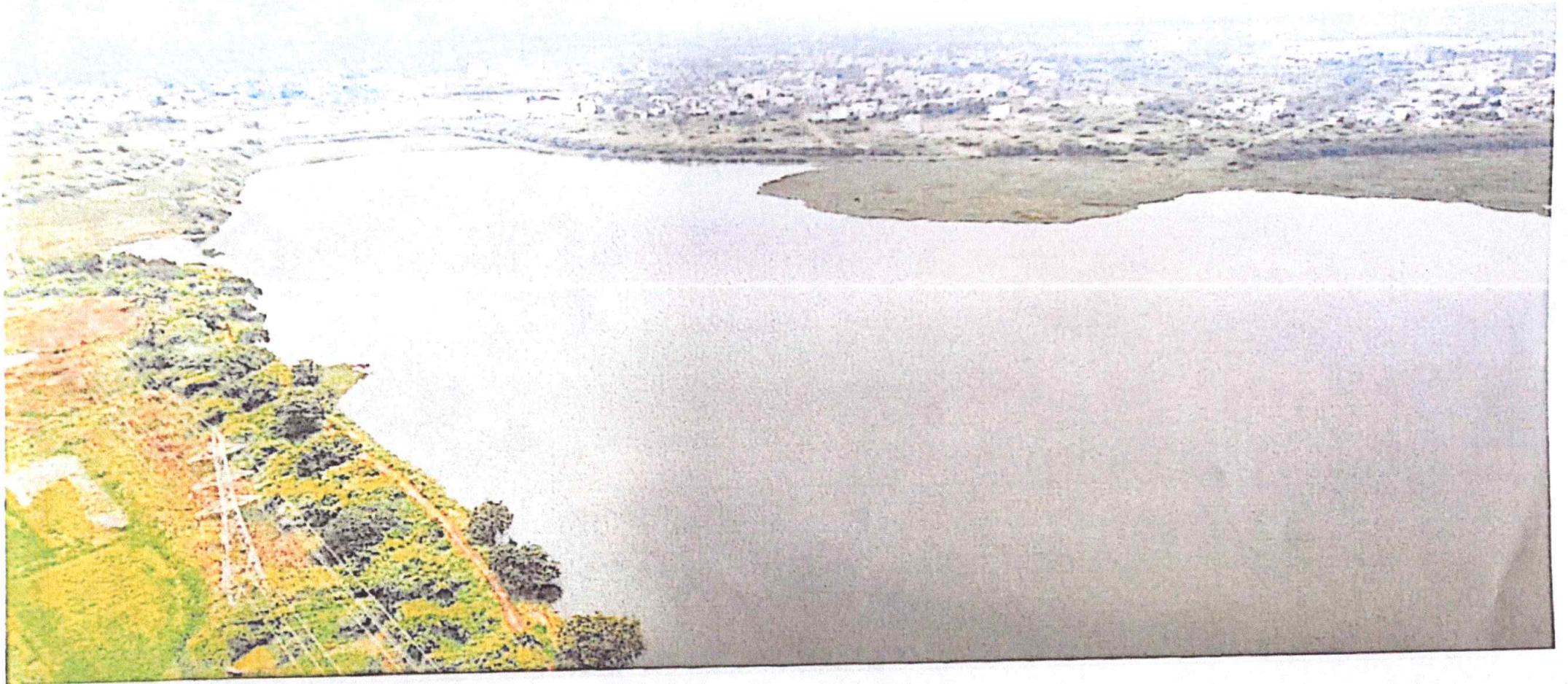


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360° PHOTO

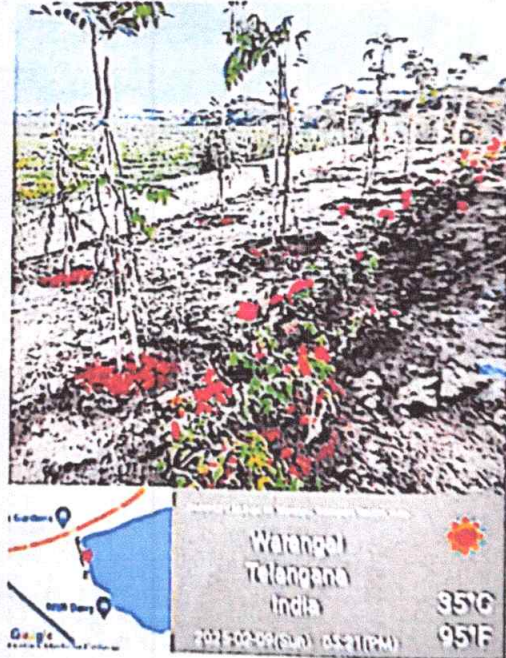
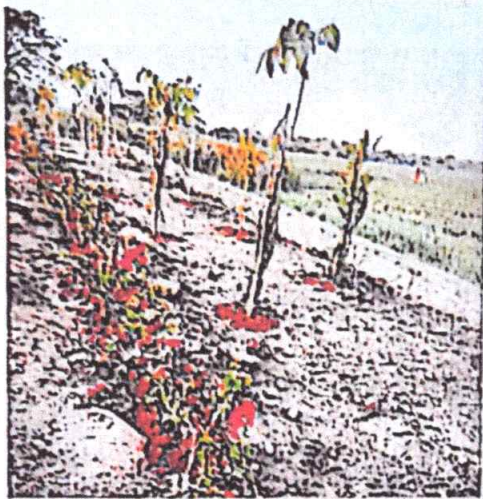


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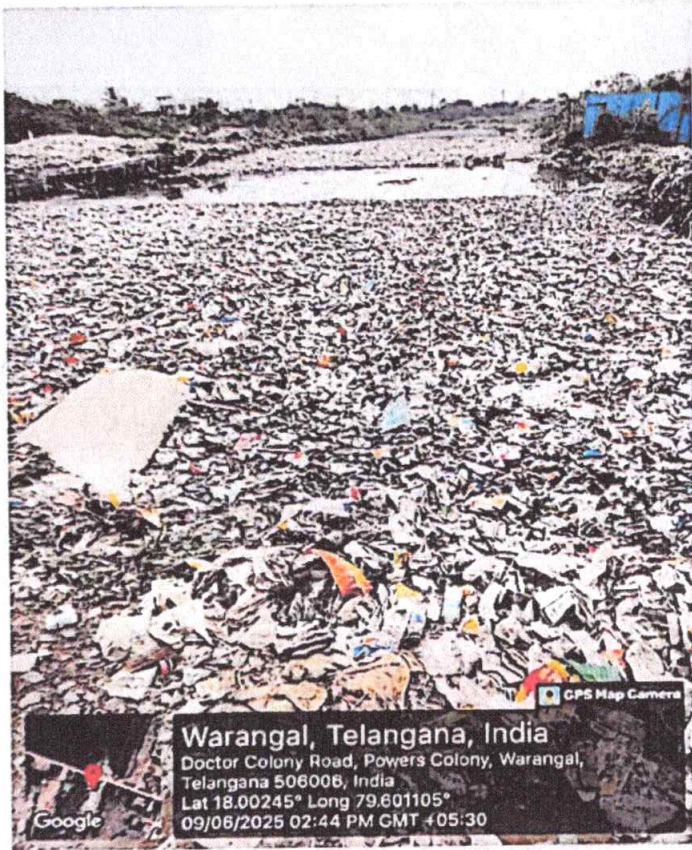
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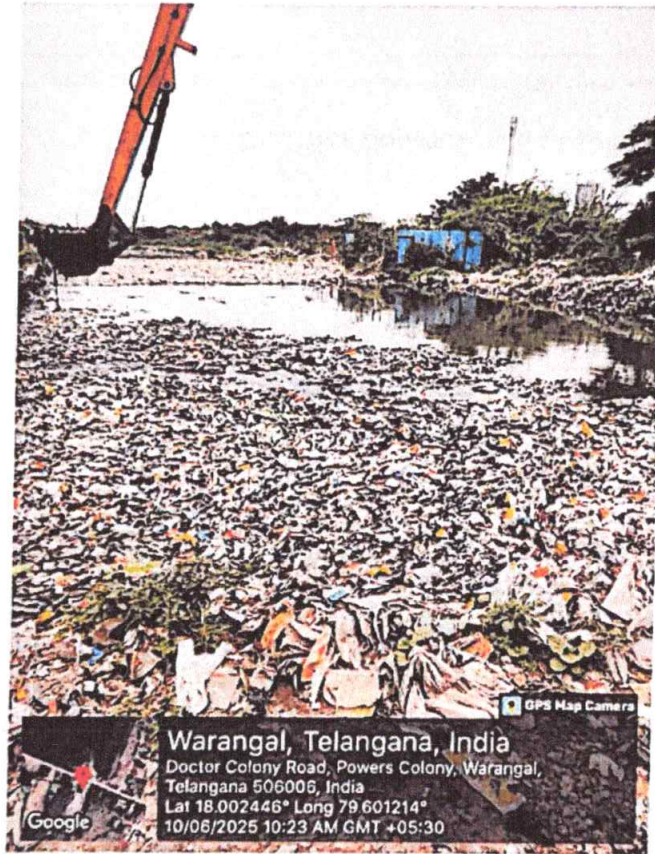


After



Desilting and removal of solid waste from inlet drain of Kota cheruvu

Before



After

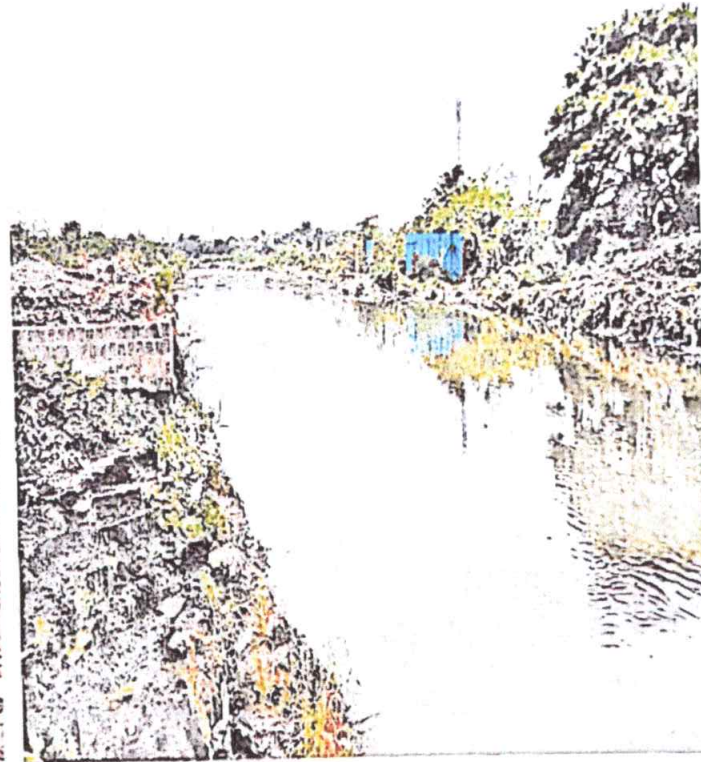


Desilting and removal of solid waste from inlet drain of Kota cheruvu

Before



After



Desilting and removal of solid waste from inlet drain of Kota cheruvu

Before



After



Desilting and removal of solid waste from inlet drain of Kota cheruvu

Before



After



Providing fencing to inlet drain of Kota cheruvu

Before



After

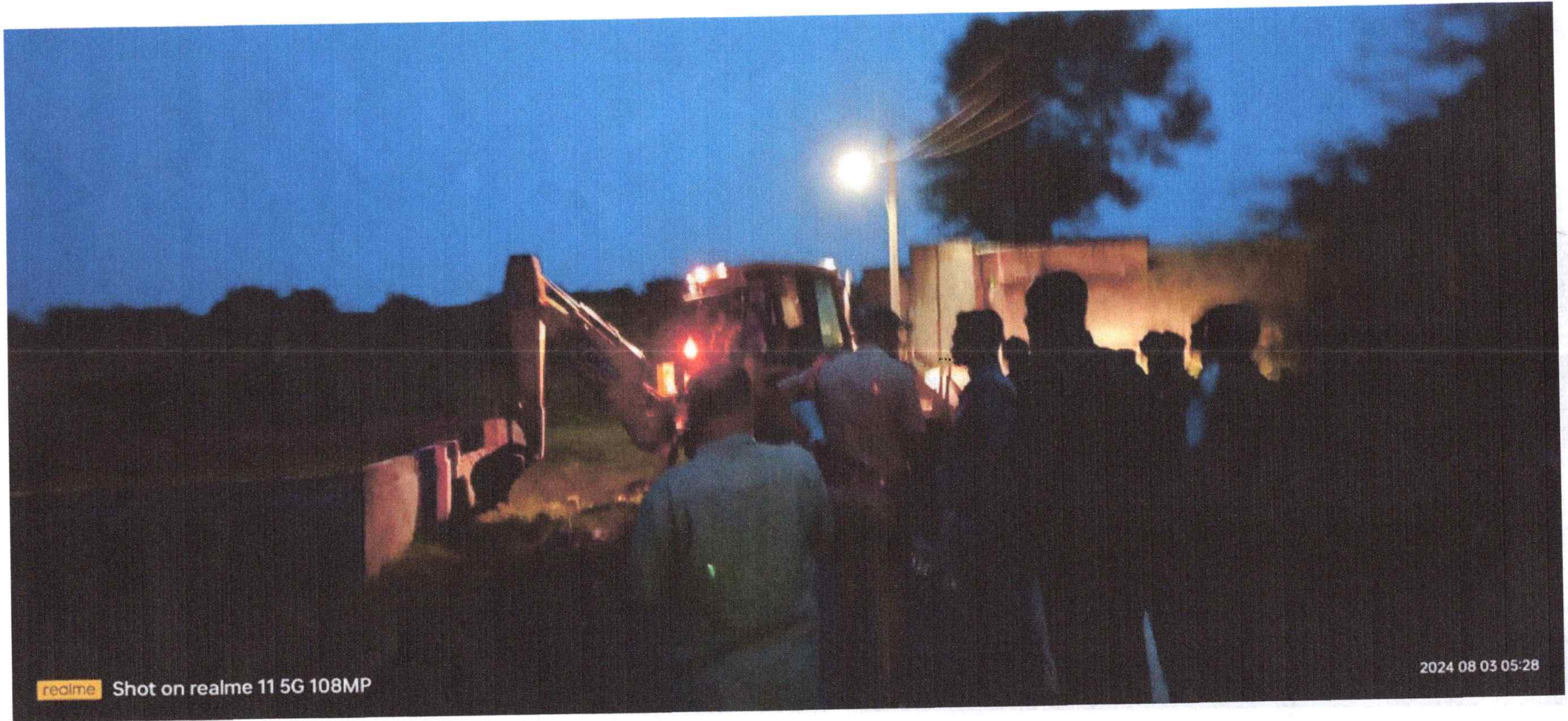


Providing fencing to Inlet drain of Kota cheruvu









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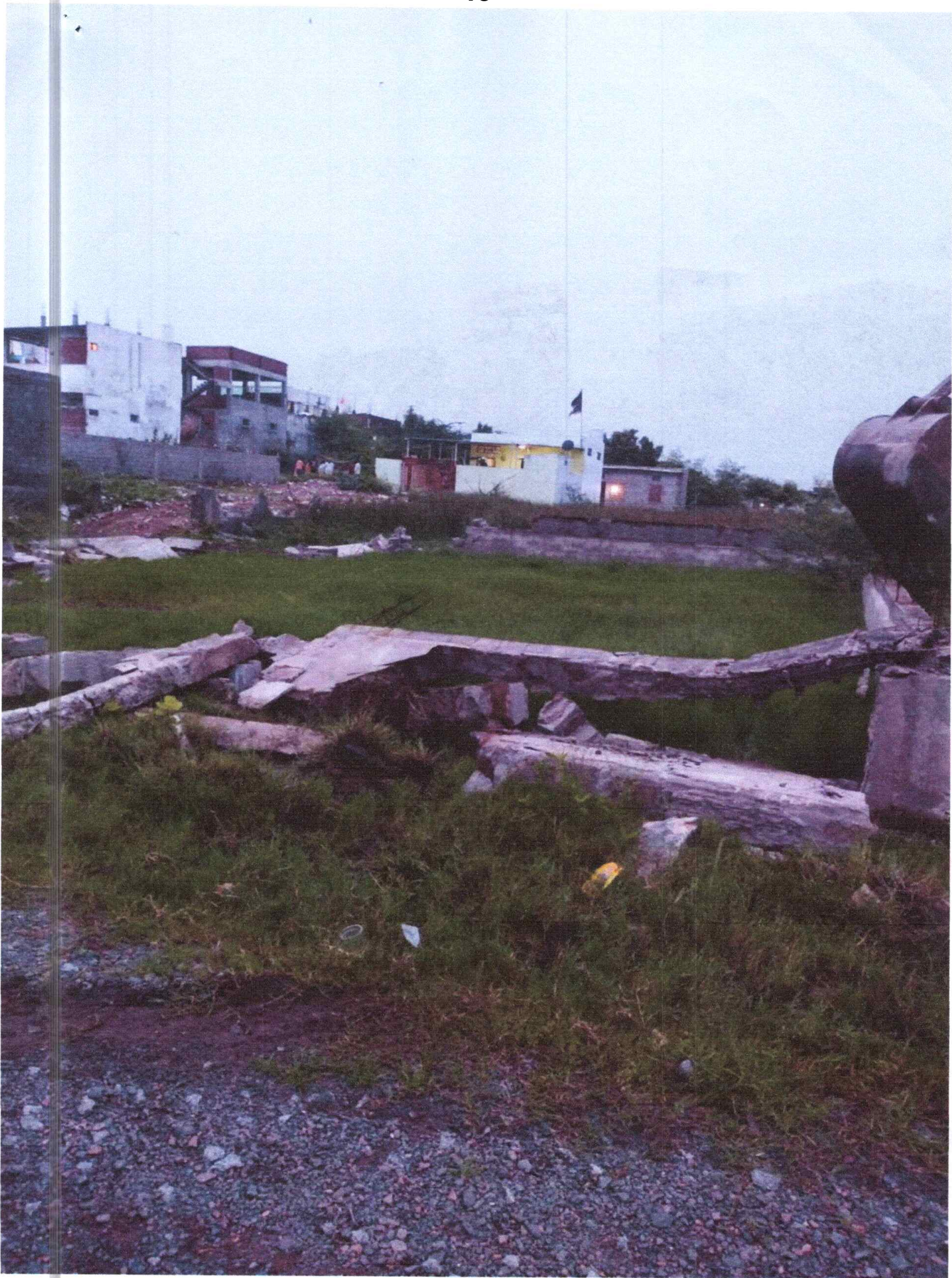
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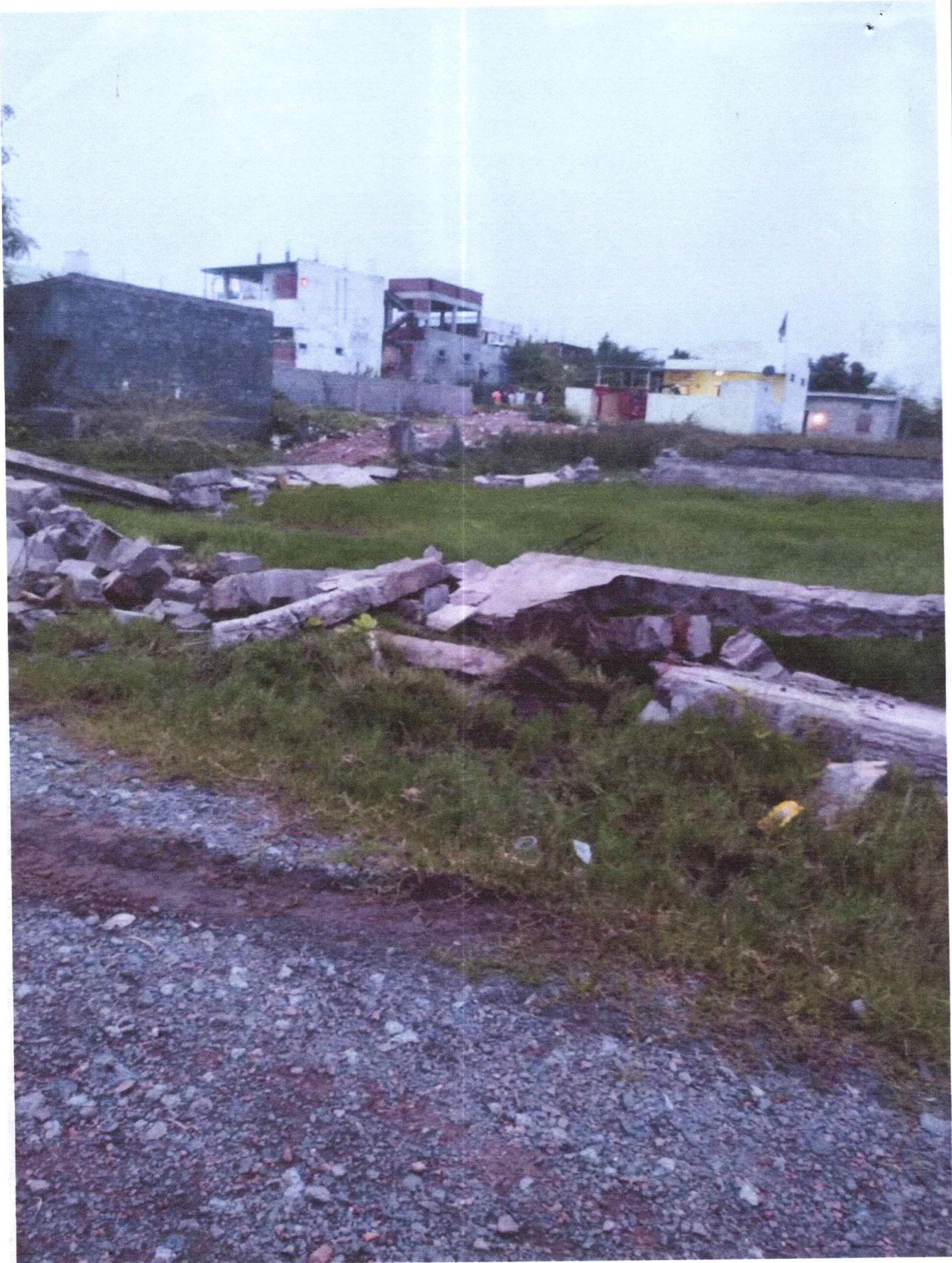
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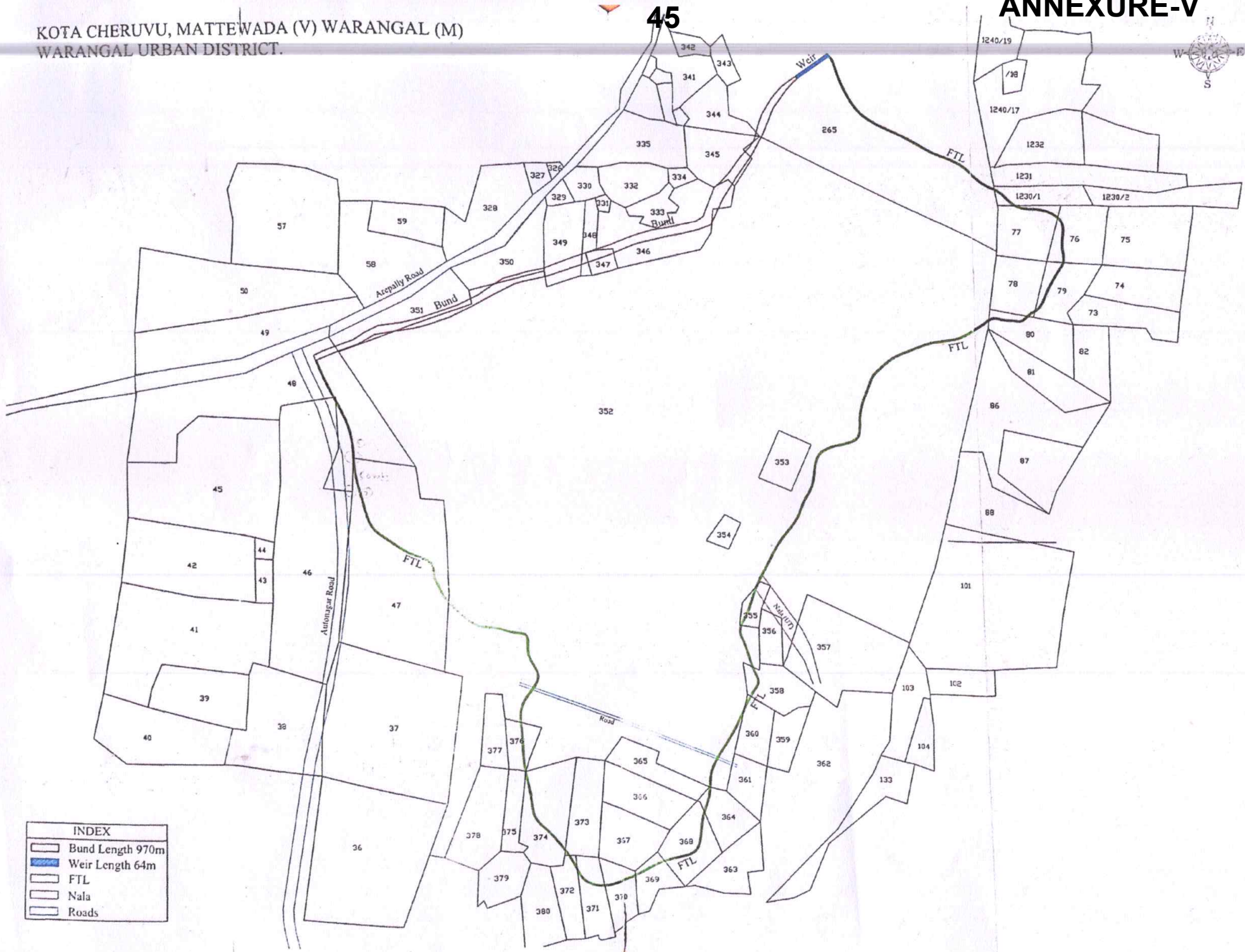












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	Nala
	Roads